

of the proprietors of the company or its business premises. Besides confirming demands for Central Excise duty as mentioned above, appropriate amounts of penalty have also been levied on the company.

As regards Income-tax, there is no case of evasion pending against M/s. Niky-Tasha Pvt. Ltd. ; nor has any search been conducted by the Incoms-tax Department either at the residence of the proprietors of this company or its business premises during the last two years.

Allocation of Controlled Cloth to States

2258. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) the basis of allocation of controlled cloth made to different States during the last three years ;

(b) whether some States have requested the centre for making higher allocation of controlled cloth to these States in the coming years ;

(c) if so, the allocation of controlled cloth proposed to be made to those States during 1984-85 ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Allocation of controlled cloth was made to different States during the last three years mainly on the basis of population.

(b) to (d) Yes, Sir, Some State Governments have represented for enhancement of their allocation on the basis of per capita income and the number of people living below the poverty line. The matter is under the consideration of the Government.

पश्चिम जर्मनी की फर्म द्वारा एच० डी० डब्ल्यू० 209 मारक पनडुब्बियों की सप्लाई

2260 श्री के० मालाना :

श्री छित्तूभाई गामित :

श्री राजनाथ सोनकर शास्त्री :

श्री राजेश कुमार सिंह : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 12 फरवरी, 1984 के "हिन्दुस्तान टाइम्स" में प्रकाशित इस आशय के समाचार की ओर आकर्षित किया गया है कि भारत को एच० डी० डब्ल्यू० 209 मारक पनडुब्बियों के बिना ही काम चलाना पड़ेगा क्योंकि पश्चिमी जर्मनी की जिस फर्म को उनकी सप्लाई करनी थी वह अमरीका और पाकिस्तान के दबाव के कारण अपने करार से मुकर गई है ; और

(ख) यदि हां, तो तत्संबंधी व्यौरा क्या है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री के. पी. सिंह देव) : (क) और (ख) जी हां। सरकार ने इस संबंध में समाचार देखे हैं। समाचार निराधार हैं और जर्मन जनवादी संघ के मैमर्स एच.डी. डब्ल्यू. से प्रथम पनडुब्बी निर्धारित कार्यक्रम के अनुसार सप्लाई की जाएगी।

Smuggling of Goat Skin to Nepal

2261. SHRIMATI JAYANTI PATNAIK : SHRI S.B. SIDNAL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the incidence of goat skin smuggling to Nepal from India has increased in the last few months ;

(b) if so, the steps taken by Government to check the smuggling of goat skin from India ; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) to (c) Reports received by the Government indicate that goat skin is one of the commodities sensitive to smuggling from India to Nepal.

Appropriate anti-smuggling measures have been taken to check smuggling activities in the region. Bi-lateral arrangements also